

Central Administrative Tribunal  
Principal Bench, New Delhi

OA No.736/97

New Delhi, this 2nd day of April, 1997

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)  
Hon'ble Shri R.K.Ahooja, Member (A)

Vivek Gaur  
s/o Shri V.B.Gaur  
age 22 years  
r/o A/16/8/, Vasant Vihar  
New Delhi - 110 057. .... Applicant

(By Shri A.K.Behera, Advocate)

Vs.

1. Union of India  
through the Regional Director  
Northern Region  
Staff Selection Commission  
Department of Personnel & Training  
Ministry of Personnel, Public Grievances &  
Pensions, Block No.12  
CGO Complex  
Lodhi Road  
New Delhi - 110 003.
2. Regional Director (WR)  
Staff Selection Commission  
Army & Navy Building  
2nd Floor  
148, Mahatma Gandhi Road  
Mumbai - 400 001. .... Respondents

O R D E R(Oral)

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)

The Petitioner argued for sometime for admission of this OA and we are of the view that this matter may perhaps not be entertained. Liberty is given to the Petitioner to challenge the impugned order which has been stated to have been issued under Para 10.4 of the advertisement after obtaining sufficient information. With these, the Petition is permitted to be withdrawn.

*(R.K.AHOOJA)*  
(R.K.AHOOJA)  
MEMBER(A)

/rao/

*(DR. JOSE P. VERGHESE)*  
(DR. JOSE P. VERGHESE)  
VICE - CHAIRMAN(J)